IN THE HIGH COURT OF BOMBAY AT GOA

LD-VC-CW-183-2020

Amol Vaman Tilve,	Petitioner
Versus	
Goa State Information Commission and ors.	Respondents.

Shri K. Gracias, Advocate for the Petitioner. Shri G. Malik, Advocate for the respondent no.3.

Coram:- DAMA SESHADRI NAIDU, J. Date:- 8th December 2020.

P.C. :

Petitioner's counsel wants the matter listed after vacation.

Post the matter on 12.1.2021.

DAMA SESHADRI NAIDU, J.

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